

(2023) 04 SIK CK 0084
In the Sikkim High Court
Case No : Writ Petition (C) No. 24 Of 2020

Bijay Kumar Pradhan And Others

APPELLANT

Vs

State Of Sikkim And Others

RESPONDENT

Date of Decision : 28-04-2023

Acts Referred:

Citation : (2023) 04 SIK CK 0084

Hon'ble Judges : Meenakshi Madan Rai, J

Bench : Single Bench

Advocate : A. Moulik, Ranjit Prasad, Zangpo Sherpa, Sujan Sunwar, Bhusan Nepal, Gita Bista, Pratikcha Gurung, Karma Thinlay, Gita Bista, Pratikcha Gurung, Yashir Namgyal Tamang

Judgement

Meenakshi Madan Rai, J

On 27-03-2023, I.A. No.10 of 2023 was filed by Respondent Nos.3 to 26, except for Respondent Nos.5 and 19, for placing certain documents on record, which was accordingly taken on record. The opposing parties submit that they have no response to file to the I.A. supra.

Mr. Zangpo Sherpa, Learned Additional Advocate General, verbally seeks time on grounds that he has recently been appointed as Additional Advocate General and consequently the matter has been handed over to him for which he requires some time to seek instructions.

Not opposed.

Considered and ordered accordingly.

List on 13-06-2023 as found convenient by the parties.